

Status of implementation of recommendations/observations contained in the Twentieth and Twenty-first Report of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): Sir, I laid the following statements regarding:—

- (i) Status of implementation of recommendations contained in the Twentieth Report of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2018-19), pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution; and
- (ii) Status of implementation of recommendations/observations contained in the Twenty-first Report of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2018-19), pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.

**MOTION FOR ELECTION TO THE JOINT COMMITTEE
ON OFFICES OF PROFIT**

THE MINISTER OF LAW AND JUSTICE; AND THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD):

Sir, I move the following Motion:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect three Members of the Rajya Sabha to the Joint Committee on Offices of Profit in the vacancies caused by the disqualification of Shri Sharad Yadav from the membership of Rajya Sabha w.e.f 04.12.2017, and the retirement of Shri Naresh Agrawal and Shri CP. Narayanan from the membership of the House on 02.04.2018 and 01.07.2018 respectively, and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single